

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 201
IB-518/ND/2020

IN THE MATTER OF:

M/s. Khaitan Winding Wire Pvt. Ltd.

...PETITIONER

Vs.

M/s. Sun Auto Electric Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 19.01.2021
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :Mr. Sumit Kumar Khatri,
Advocate.**

For the Respondent/Corporate-debtor :

ORDER

Heard the submissions made by the Learned Counsel for the Operational-creditor. Let notice be served on the Corporate-debtor within two weeks. Matter is adjourned to **25.02.2021**.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**